

21.10.2010

O.A.No.520/2006

Hon'ble Justice Shri Alok Kumar Singh, M(J)
Hon'ble Sri S.P.Singh, Member (A)

List revised.

No body is responding for either of the parties. On 3.2.2010 also, neither of the parties had responded. Thereafter, the case was listed on four occasions but ~~the case~~ could not be taken up. This O.A. is dismissed for default and non prosecution.

SPS
Member (A)

AS
Member (J)

HLS/-

*OR
Copy of Order
dictated 21-10-2010
Ranjeet
25-10-2010*